

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)No(s). 28352-28356/2015

(Arising out of impugned final judgment and order dated 31-08-2015 in WP No. 32747/2007 31-08-2015 in WP No. 32855/2007 31-08-2015 in WP No. 925/2011 31-08-2015 in WP No. 268/2004 31-08-2015 in WP No. 16522/2015 passed by the High Court Of Judicature At Madras)

STATE OF TAMIL NADU

Petitioner(s)

VERSUS

ELEPHANT G. RAJENDRAN AND ORS. & ORS.

Respondent(s)

I.A. No. 164301/2019-VACATION OF STAY AND I.A. NO. 173436/2022-DIRECTIONS)

Date : 27-09-2023 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. D.kumanan, AOR

For Respondent(s) Mr. K. V. Vijayakumar, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Rashmi Nandakumar, AOR

Mr. B. Balaji, AOR

UPON being mentioned the Court made the following
O R D E R

List I.A. No. 164301/2019 AND I.A. NO.
173436/2022 on 09.10.2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR